Annexure - 3

Name of the Corporate Debtor Date of Commencement of CIRP List of Creditors as on

: GVK Energy Limited : 06.05.2025 (Order Copy Received on 07.05.2025) : 31.07.2025

List of Operational Creditors (Government Dues)

(Amount in INR)

	l. No.	Details of Claimant		Details of Claims Received		Details of Claims Admitted				í	Amount of any	. '	1	
SI.		Department	Government	Date of Receipt	Amount Claimed	Total Amount of Claim Admitted	Nature of Claim	Whether related party?	% voting share in CoC, if applicable	Amount of contingent claim	mutual dues, that may be set off	Amount of Claims Not Admitted	Amount of Claims under Verification	Remarks, if any
			Govt. of State of Telangana	24.06.2025	12,94,128	-		No	-	-	-	-	12,94,128	As per suspended management, no amount is payable as per books of account and pending litigations. Subject to evaluation based on receipt of supporting documents.
	2	Deputy Commissioner of Income Tax (TDS), Circle 1(1), Hyderabad	Govt. of India	10.06.2025	38,750	-		No	-	-	-	-	38,750	As per suspended management, no amount is payable as per books of account and Income Tax Portal. Subject to evaluation based on receipt of supporting documents.
		Total			13,32,878	-					-	-	13,32,878	